

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

Co.Appeal 139 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2021**

**Name of the Company:**

Krishna Gopal Mor  
(Siddharth Polytex Pvt Ltd)  
V/s  
ROC Gujarat

**Section:**


252(3) of Companies Act, 2013

**ORDER**

Learned PCS Mr. Dhiren Dave appeared for the Appellant.

The matter stands adjourned to 8.03.2021 for further consideration.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 17<sup>th</sup> day of February, 2021.